

(c) whether foreign voluntary institutions are being invited and encouraged for providing advanced medical facilities in rural areas of India?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) No, Sir.

(b) No, Sir. Expertise is available within the country.

(c) No, Sir.

[*English*]

#### Permanent Seat in UN Security Council

205. SHRI SATYAJITSINH DULIPSINH GAEKWAD:  
SHRI GEORGE FERNANDES :  
SHRI B.L. SHANKAR :  
SHRI SANAT MEHTA :  
SHRI SATYA DEO SINGH :  
SHRI SURESH PRABHU :  
SHRI AMAR PAL SINGH :  
PROF. RASA SINGH RAWAT :  
KUMARI SUSILA TIRIYA :

Will the PRIME MINISTER be pleased to state:

(a) whether the Prime Minister in his recent address to UN General Assembly has sought the help of other member nations for securing permanent seat in UN Security Council;

(b) if so, the details thereof;

(c) the nations who have extended their support to India in this cause; and

(d) the latest position regarding securing permanent seat in UN Security Council?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALEEM IQBAL SHERVANI): (a) to (d) Prime Minister in his recent address to the 52nd session of the UN General Assembly has reiterated India's candidature for permanent membership of the UN Security Council and conveyed India's willingness to accept the additional responsibilities that would follow. Several countries from a cross section of UN membership have supported Indian candidature either bilaterally or at the U.N. Discussions on Security Council Reforms are continuing and Government has requested Member States to support India's candidature.

#### Rural Electrification

206. SHRI SULTAN SALAHUDDIN OWAIISI :  
SHRIMATI KETAKI DEVI SINGH :  
SHRI PANKAJ CHOWDHARY :  
SHRI NAVEEN PATNAIK :  
SHRI JANG BAHADUR SINGH PATEL :

Will the Minister of POWER be pleased to state:

(a) the number of villages in the country which have not been electrified so far, State-wise;

(b) whether some States are worst sufferer than others in this regard;

(c) if so, the details thereof and the steps taken by the Government to electrify the villages of these States:

(d) whether the Government have formulated an ambitious scheme to electrify all villages in the country;

(e) if so, the details thereof;

(f) the number of villages electrified as on date, State-wise; and

(g) the target fixed for rural electrification till the end of Ninth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) As per 1991 census, 87817 inhabited villages remained to be electrified as on 31.8.1997. The State-wise details are given in the Statement attached.

(b) to (e) About 93.7 per cent of unelectrified villages are concentrated in the States of U.P., Bihar, Orissa, West Bengal, Assam, Rajasthan and Madhya Pradesh. Most of the unelectrified villages are located in the States which are covered under Minimum Needs Programme. For speedier electrification of such villages, Government of India is providing financial assistance to the State Electricity Boards/ Electricity Departments of the States through REC on concessional terms and conditions.

(f) as per 1991 census, 498776 inhabited villages have been reported to be electrified as on 31.8.1997, as may be seen from the Annexure referred to in reply to part (a) of the question.

(g) The target both in terms of physical and outlays for Rural Electrification Programme for the 9th Five Year Plan are yet to be finalised by the Planning Commission.